

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 7909-7916/2024

THE STATE OF UTTAR PRADESH & ANR.

Appellant(s)

VERSUS

TRILOKI NATH TIWARI & ORS.

Respondent(s)

Date : 19-09-2024 These appeals were called on for hearing today.

For Appellant(s)

Mr. Anuvrat Sharma, AOR
Ms. Alka Sinha, Adv.

For Respondent(s) Mr. Anupam Chaudhary, Adv.
Mr. Vishal Gupta, AOR

UPON hearing the counsel the Court made the following
O R D E R

All duly represented respondents have filed the counter affidavit.

Service of notice is complete on remaining respondents but no one has entered appearance on their behalf.

Hence, the matter shall be processed for listing before the Hon'ble Court, under the rules.

In the meantime, parties may file the statement of case, if any.

SUJATA SINGH
Registrar